

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/01/2019

T.A./260/26/2015

FOR FURTHER ORDERS

N DAS

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:19

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. G. Sahu (On behalf of Mr. H.M. Dhal)

Notes of The Registry	Order of The Tribunal
	<p>None is present for the applicant. It is seen that notice was issued by Speed Post as per order dated 10.11.2016. Mr. G. Sahu, Ld. Counsel on behalf of Mr. H.M. Dhal, Ld. Counsel for the Respondents wants to file power in this case. However, since the applicant is not present today, and was not present on 10.11.16 and 2.1.19 also, it seems that the applicant is no longer interested to pursue this matter. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>